

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00038/2018 in OA/310/00098/2015

Dated Tuesday the 24th day of July Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

&

HON'BLE MR. P. MADHAVAN, Member (J)

1. A. Jayaprakasam
2. P. Govindarajan
3. K. Selvaraj
4. M. Revathi
5. P. Sukumar
6. D. Paramasivam
7. A. Chidambaram
8. M. Manickam
9. K. Sangameswaran
10. T.D.Rangaraju
11. A. Sengodan
12. P.M. Chandrasekaran
13. P. Saravanan
14. C. Sadasivam
15. S. Ramanathan
16. D. Jothilingam
17. M. Mani
18. R. Nagarajan
19. R. Selvam
20. D. Ramasamy
21. A. Anbumani
22. V.N. Raguraman
23. V. Prabhu
24. P. Varadharajan
25. K. Ramachandran
26. R. Sendhurvelan
27. S. Kanagaraj
28. S. Valli
29. K. Duraimurugan
30. D. Prabhakaran
31. P. Udhayarani
32. A. Jayaraman

33. K. Dhanapal
34. A. Arumugam
35. T.N. Sekar
36. R. Chandrasekaran
37. D. Sangeetha
38. S. Sampathkumar
39. R. Arul Prakash
40. G. Raghu
41. C. Srinivasan

.. Applicants/Applicants

By Advocate M/s. P. Rajendran

Vs.

1. Shri. Ananta Narayan Nanda
Director General of Posts
Dak Bhavan, New Delhi.

2. Dr. Charles Lobo
Chief Post Master General
Tamil Nadu Circle, Chennai – 600 002.

.. Respondents/Respondents

By Advocate Mr. M.Kishore Kumar

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

This CP has been filed by the applicants in OA 98/2015 alleging wilful disobedience by the respondents of the order of this Tribunal dt. 13.01.2017.

2. When the matter is taken up for hearing, Mr. M. Kishore Kumar appears for the respondents. Both sides submit in unison that the order of this Tribunal had been complied with and the CP is infructuous.

3. In view of the above, CP is dismissed as infructuous.

(P. Madhavan)
Member(J)

(R.Ramanujam)
Member(A)

24.07.2018

SKSI